

2/5/08.

No sitting Adjourned
to 26.7.08.

Parker
2/5/08.

N.O.R

Counter and
M.A to dismiss the
OA by request
pled a record
no RA received.

R
18/7/08.

O.A. No. 686/04

24.07.08

Hon' Mr. Ashok S. Karmadi, J.M.

There is no representation on behalf of the
applicant even in the revised call.

The OA is, therefore dismissed in default
and for non prosecution.


J.M.

hes)